

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 19.04.2018

ORDER NO. 66 of 2018


Hon'ble President is pleased to partially modify the roster **order no. 62 of 2018 for CESTAT Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Sh. C.J. Mathew, Member (Technical)	From 19.04.2018 to 20.04.2018	Service Tax Division Bench Matters
Hon'ble Shri Raju, Member (Technical) and Hon'ble Shri P. Dinesha, Member (J)[newly appointed]	From 19.04.2018 to 20.04.2018	Excise & Customs Division Bench Matters
Hon'ble Shri Ramesh Nair, Member (Judicial)	From 19.04.2018 to 20.04.2018	Single Member Bench Matters

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order


19/4/18

(A.Mohan Kumar)
Registrar

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